

SHREE SAI PRAKASH ALLOYS PVT LTD

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of unsecured financial creditors belonging to any class of creditors ; Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 15-03-2023

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
0													



Annexure - 2